

Sonavane, Shri
 Supakar, Shri Sradha-
 kar
 Surendra Pal Singh,
 Shri
 Sursingh, Shri
 Tamaskar, Shri
 Tiwary, Shri D. N.
 Tiwary, Shri K. N.

Tripathi, Shri K. D.
 Venkatasubbaiah, Shri
 P.
 Verma, Shri Balgovind
 Verma, Shri Prem
 Chand
 Vyas, Shri Ramesh
 Chandra
 Yadab, Shri N. P.

Mr. Speaker The result of the Division is:

Ayes* 116

Noes 161

The motion was negatived.

18.17 hrs.

PAPERS LAID ON THE TABLE

AIRCRAFT (FOURTH AMENDMENT) RULES

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): I beg to lay on the Table a copy of the Aircraft (Fourth Amendment) Rules, 1967, published in Notification No. G.S.II. 1101 in Gazette of India dated the 22nd July, 1967, under section 14-A of the Aircraft Act, 1934, together with an Explanatory Note. [Placed in Library. See No. LT-1266/67].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): I beg to lay on the Table a copy of Notification No. G.S.R. 1077 published in Gazette of India dated the 14th July, 1967, under sub-section (6) of section 3 of

the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1265/67].

NOTIFICATIONS UNDER MOTOR VEHICLES ACT

The Deputy Minister in the Department of Parliamentary Affairs (Shri R. L. Chaturvedi): On behalf of Shri Bhakt Darshan, I beg to lay on the Table:—

(1) A copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:—

(i) The Delhi Motor Vehicles (Sixth Amendment) Rules, 1965, published in Notification No. F. 3(28)/65-PR(T) in Delhi Gazette dated the 6th April, 1967.

(ii) The Delhi Motor Vehicles (Second Amendment) Rules, 1966, published in Notification No. F. 3(19)/65-PR(T) in Delhi Gazette dated the 13th April, 1967.

(iii) The Delhi Motor Vehicles (Fourth Amendment) Rules, 1966, published in Notification No. F. 12(76)/66-67-Transport in Delhi Gazette dated the 2nd March, 1967.

(2) Two statements showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-1264/67].

*Ayes: Names of six members could not be recorded.